

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016**  
**APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016**

**Dated: 4<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua  
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1  
Mr. Amit Kapur  
Ms. Janmali for R.2

**ORDER**

Learned counsel for the respondents seek some time to file additional affidavit to bring on record certain facts and details of the case. They may file the same on or before 09.07.2018 after serving copy on the other side. Reply to the same may be filed by learned counsel for the appellant on or before 16.07.2018 after serving copy on the other side.

List the matter for further hearing on **19.07.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**